

(c) and (d). Government of India is committed to taking all necessary steps to safeguard its security and national interest in accordance with its own threat perceptions.

4 CBSE Schools in U.P.

447. SHRI MUNAWWAR HASSAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to open new C.B.S.E. standard schools in Uttar Pradesh; and

(b) if so, the details thereof, location-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). The Department of Education in the Ministry of Human Resource Development is concerned with the opening of Navodaya Vidyalayas and Kendriya Vidyalayas which are affiliated to the CBSE. The Navodaya Vidyalaya Samiti (NVS) is keen to open Navodaya Vidyalayas in 17 districts of Uttar Pradesh as per list shown in the enclosed Statement depending upon suitable land with sufficient infrastructure and other requisite facilities being made available by the State Govt. During 1996-97, Kendriya Vidyalaya Sangathan (KVS) has sanctioned two Kendriya Vidyalayas to be opened at Lucknow as Barabanki in Uttar Pradesh.

STATEMENT

List of districts of Uttar Pradesh, where Navodaya Vidyalaya Samiti is keen to open Navodaya Vidyalayas Affiliated to the CBSE

- 1 Saharanpur
- 2 Pilibhit
- 3 Shahjahnpur
- 4 Kheri
- 5 Lucknow
- 6 Kanpur Dehat
- 7 Fatehpur

8. Pithoragarh
9. Garhwal
10. Rampur
11. Jalaun
12. Banda
13. Pratapgarh
14. Maharajganj
15. Sonbhadra
16. Dehradun
17. Moradabad.

[English]

Accommodation to Political Parties

448. SHRI GEORGE FERNANDES Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether any guidelines have been fixed for allotment of general pool accommodation to political parties;

(b) if so, the details thereof;

(c) the names of political parties that have been allotted accommodation including accommodation to staff with details thereof including dates of allotment of such accommodation; and

(d) the rationale behind providing accommodation to political parties and their staff?

THE MINISTER OF STATE IN MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). Yes, Sir. Only such of the political parties or groups as have been recognised as such by the Speaker are being given accommodation.

(c) A Statement is enclosed.

(d) General Pool accommodation is being made available to the political parties, as stated in (a) & (b) above, for office purposes and for residential use of their staff in Parliament, with the approval of the competent authority.

STATEMENT

S No	Name of Political Parties	Accommodation No	Date of Allotment
1	2	3	4
1	A.I.C.C (I)	24, Akbar Road	7 8 92 (Regularised w e f 18 7 90)
2	A.I.C.C (I)	26, Akbar Road	8 3 94
3	Samajwadi Party	18, Copernicus Lane	3 5 94
4	Samajwadi Janta Party	16, R.P Road	20 11 90